

(d) if so, the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b). The National Commission on Agriculture has recommended for Integrated set up including *inter-alia* the establishment of planning units at the Centre and the States for formulation, coordination and evaluation of the plans in order to achieve overall agricultural development. Both the Centre and most of the State Governments have set up planning units for the formulation and coordination of overall agricultural policy.

(c) and (d). Coordination between Departments within the Ministry of Agriculture at the Centre and between Centre and States is a continuing process and forms a basic condition for effective implementation of the national development plans. Wherever lacunae have been observed, timely remedial measures have been taken.

New Zones of Railways

4067. SHRI MOHAN RAWALE:
SHRI RATILAL KALIDAS
VARMA:

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 100 on the February 22, 1994 regarding New Zones of Railways and state:

(a) whether a decision has since been taken for the creation of Zones and Divisions of Railways;

(b) if so, the details thereof; and

(c) if not, the time by which a decision in this regard is likely to be taken?

THE MINISTER OF RAILWAYS (SHRI C.K.JAFFER SHARIEF): (a) No, Sir.

(b) Does not arise.

(c) The matter relating to creation/reorganisation of zones is presently under study and examination and a final decision will be taken after the study is completed.

[*Translation*]

State Eligibility Test

4068. SHRI TEJSINGHRAO BHONSLE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware that the University Grants Commission has given permission to the State Governments to hold (State Eligibility Test) examination to select lecturers for appointment in colleges;

(b) if so, the details thereof and the names of the States which have been given permission;

(c) whether SET examination would be conducted in regional languages;

(d) whether the lecturers who qualify the SET examination would be given appointments in the colleges in other States; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE